

12 hrs.

Shri Pranab Kumar Mukerjee, I beg to lay on the Table:—

**PAPERS LAID ON THE TABLE**

**REPORT OF NATIONAL COMMISSION ON AGRICULTURE, 1976—PARTS I TO XV, ETC.**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN):** I beg to lay on the Table:—

- (1) A statement (Hindi and English versions) regarding submission of Final Report of the National Commission on Agriculture.
- (2) A copy of the Report of the National Commission on Agriculture—1976—Parts I to XV.
- (3) A Note (Hindi and English versions) containing the important recommendations made in the Final Report of the National Commission on Agriculture.
- (4) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Report of the National Commission on Agriculture—1976

[Placed in Library See No LT-10418/76.]

**NOTIFICATION UNDER CUSTOMS ACT AND AMENDMENTS TO THE RESERVE BANK OF INDIA SCHEDULED BANKS REGULATIONS**

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI):** On behalf of

(1) A copy of Notification No. G.S.R. 269 (Hindi and English versions) published in Gazette of India dated the 28th February, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10419/76.]

(2) A copy of the Amendments (Hindi and English versions) to the Reserve Bank of India Scheduled Banks' Regulations, 1951, under sub-section (4) of section 58 of the Reserve Bank of India Act, 1934. [Placed in Library. See No. LT-10420/76]

**LIFE INSURANCE CORPORATION (AMENDMENT RULES)**

**SHRIMATI SUSHILA ROHATGI:** I beg to lay on the Table a copy of the Life Insurance Corporation (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No GSR 80(E) in Gazette of India dated the 16th February, 1976, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1965 [Placed in Library See No LT-10421/76]

**NOTIFICATION UNDER CENTRAL EXCISE RULES**

**SHRIMATI SUSHILA ROHATGI:** I beg to lay on the Table a copy of the Notification No GSR 121(E) (Hindi and English versions) published in Gazette of India dated the 12th March, 1976 issued under the Central Excise Rules, 1944 together with an explanatory memorandum [Placed in Library. See No. LT-10422/76].